

1.	High Security Zone of High Court Campus	:	The Security System of High Security Zone of High Court, Madras, is manned by the CISF
2	Rest of the High Security Zone of High Court Campus	:	The rest of the High Court Campus and the gates are manned by the State Police.

I. Access to the High COURT CAMPUS -HIGH SECURITY ZONE - Manned by C1SF

1.	Judges' Gate	:	Restricted -Strictly to Hon'ble Judges of the High Court. The Vehicles of the Hon'ble Judges will alone be permitted for access through the gate. During the night hours, this gate will remain closed.
2.	North Gate (MBA Gate)	:	Entry for Law Officers. Advocates, Advocate Clerks, High Court Staff and Media persons permitted only with entry pass issued by the High Court, Madras after frisking and checking of their baggage.
3.	Pillar Gate Frisking point near 150th Year Commemoration Pillar	:	Entry for all Law Officers, Advocates, Advocate Clerks, High Court Staff and Officers after frisking and checking of their baggage.
4.	Frisking Points near Mediation Centre and above Mediation Centre	:	Entry for all Law Officers, Advocates, Advocate Clerks, High Court Staff and Officers after frisking and checking of their baggage.
5.	Frisking Point (Visitors Pass Gate) near Indian Bank	:	Entry for all Law Officers, Advocates, Advocate Clerks, High Court Staff and Officers, Subordinate Courts Staff, Government Officials, Police Officials and other litigant/public (with visitors pass) after frisking and checking of their baggage.
6.	Frisking Point near Family Court (opposite to Information Centre)	:	Judicial Officers, Advocates, Advocate Clerks, High Court Staff and Officers by foot through wicket gate after frisking and checking of their baggage.
7.	Arch No.2 of South Gate (Sesquicentennial Arch)	:	Entry for High Court Staff and Officers only, by vehicles. Entry for High Court Staff and Officers by foot through wicket gate.

Note : All Public / Litigants, Government servants etc., will be permitted into the High Security Zone of High Court by displaying proper identity cards issued by Government sectors through pass issuing counter, near the Indian Bank inside the High Court campus.

II. Access to the High Court Campus - MANNED BY THE STATE POLICE

1.	Aavin Gate	Entry for all Law Officers, Advocates, Advocate Clerks, High Court and Subordinate Courts Staff in the campus, Staff of Government Pleader and Public Prosecutor Office, Government Officials, Police Officials.
2.	Esplanade Gate	Entry for all Law Officers, Advocates, Advocate Clerks, High Court and Subordinate Courts in the campus & Government Pleader and Public Prosecutor Office Staff and Officers of the Government Departments and other litigant/public with two and four wheeler vehicles with visitors pass.
3.	Gate near the Labour Court and Family Court	Entry for all Law Officers, Advocates, Advocate Clerks, High Court and Subordinate Courts in the campus & Government Pleader and Public Prosecutor Office Staff and Officers of the Government Departments with vehicles.
4.	Arch No.1 of South Gate / 150th Year (Sesquecentinial Arch Gate)	Exit for all outward Vehicles.